

**आयकर अपीलीय अधिकरण "A" न्यायपीठ मुंबई में।**

**IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, MUMBAI**

श्री महावीर सिंह, उपाध्यक्ष एवं श्री एम. बालगणेश, लेखा सदस्य के समक्ष ।

BEFORE SRI MAHAVIR SINGH, VP AND SRI M. BALAGANESH, AM

आयकर अपील सं./ ITA No. 4752/Mum/2019

(निर्धारण वर्ष / Assessment Year 2009-10)

Acuity strategic Financials Pvt. Ltd. 1002/A, Kanti Apartment, Mount Mary Road, Bandra (W), Mumbai-400 050	बनाम/ Vs.	The Dy. Commissioner of Income Tax, Aayakar Bhavan, M.K Marg, Mumbai-400 020
(अपीलार्थी / Appellant)		(प्रत्यर्थी/ Respondent)
स्थायी लेखा सं./PAN No. AADCA9617M		

अपीलार्थी की ओर से/ Appellant by	:	None
प्रत्यर्थी की ओर से Respondent by	:	Shri Brijendra Kumar, DR

सुनवाई की तारीख / Date of hearing:	01.07.2021
घोषणा की तारीख / Date of pronouncement:	01.07.2021

**आदेश / ORDER**

महावीर सिंह, उपाध्यक्ष के द्वारा /

**PER MAHAVIR SINGH, VP:**

This appeal of assessee is arising out of the order of the Commissioner of Income Tax (Appeals)-20, Mumbai, [in short CIT(A)], in appeal No. CIT(A)-20/IT-10056/2017-18 dated 30.04.2019. The assessment was framed by the Income Tax Officer, Ward-12(1)(2), Mumbai under section 143(3) r.w.s 147 of the Income-tax Act, 1961 (hereinafter referred to as 'the Act').



2. The registry placed on record assessee's letters dated 18<sup>th</sup> March, 2021 wherein it has been submitted that the assessee has already opted for settlement of dispute for both the assessment years under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and received Form No.3 from appropriate authority. The Ld. DR submitted that the appeal may be dismissed.
3. In view of foregoing, the appeals stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeals in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 01.07.2021.

Sd/-

(एम. बालगणेश / M. BALAGANESH)

(लेखा सदस्य / ACCOUNTANT MEMBER)

Sd/-

(महावीर सिंह / MAHAVIR SINGH)

(उपाध्यक्ष / VICE PRESIDENT)

मुंबई, दिनांक/ Mumbai, Dated: 01.07.2021

सुदीप सरकार, व. निजी सचिव/ *Sudip Sarkar, Sr.PS*



**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /  
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार/Asstt. Registrar/ व. निजी सचिव/Sr. Private Secretary/  
आयकर अपीलीय अधिकरण, मुंबई/ ITAT, Mumbai